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SI No.	Case Type	Total
1	ABLAPL- Anticipatory Bail	3111
2	ADMLS-Admirality Suits.	11
3	AHO-Appeal Against High Court Order.	10
4	ARBA-Appeals under Arbitration & Conciliation Act	213
5	ARBA(ICA)-Appeals preferred US37 of the Act involving- International Commercial Arbitration	1
6	ARBP(ICA)-Application Us 34 of the Act involving International Commercial Arbitration	2
7	ARBP-Petitions under Arbitration & Conciliation Act	52
8	AS-Admirality Suit.	1
9	BLAPL-Bail Application.	4067
10	CEREF-Reference under Central Excise Act.	1
11	CMAPL-Miscellaneous Applications.	3092
12	CMPAT-Company Act.	81
13	CMP-Civil Miscellaneous Petition	2463
14	COA-Appeals against judgement in Comp.Pet.	25
15	COAPL-Appl.in pending Proceeding(Comp. Act.)	2
16	CONTAC-Appeals against orders in Civil Contempt	15
17	CONTAR-Appeals against orders in Crl.Cont.matter	1
18	CONTC-Cotempt of Court Cases (Civil contempt)	8864
19	CONTC(CPC)-Contempt Petition in Cuttack Bench	143
20	CONTC(CP)-Contempt Petition in Bhubaneswar Bench	102
21	CONTC(CPS)-Contempt Petition in Sambalpur Bench	2
22	CONTR-Proceeding relating to Criminal Contempt	189
23	COPET-Orginal Petition (Companies Act.)	124
24	CRA-Criminal Appeals	1084
25	CRLA-Appeal against Judgement/Sentence.	11256
26	CRLLP-Appl.for leave to appeal US 378 Cr.P.C.	1459
27	CRLMA-Other Miscellaneous Application.	902
28	CRLMC-Appl.under Sec.482 Cr.P.C.	3397
29	CRLMP-Criminal Miscellaneous Petition	942
30	CRLREV-Criminal Revision.	9731
31	CRLTR-Original Trial.	1
32	CRMC-Criminal Miscellaneous Case	25
33	CRP-Revision Petition.	171
34	CRREV-Criminal Revision	245
35	CS(OS)-Civil suits.	1
36	CUSREF-Reference under Customs Act.	1
37	CVA-Civil Appeals	3
38	CVREV-Civil Revision.	16
39	CVRVW-Civil Review.	20
40	DSREF-Confirmation under Sec.336 Cr.P.C.	4
41	EC-Execution Case.	1
42	ELA-Appeals from Judgement in Election Pet.	14
43	ELPET-Election Petitions.	23
44	EXFA-Execution First Appeal.	23
45	EXOS-Execution Application.	4
46	EXP-Execution Application. EXP-Execution Petition.	28

48 F 49 F 50 G 51 G 51 G 52 G 53 I 54 I 55 J 56 J 57 J 58 J 59 L 60 L 61 L 62 M 63 M 64 M 65 M 66 M 67 M 68 M 69 G	FA-First Appeal FAO-First Appeal from Orders. FA(OS)-FA from Judgement in original suits. GA-Government Appeals GCRLA-Government Appeals GUAP-Pet. under Guardianship and Wards Act. IP(M)-Main Petition (Insolvency Act) ITA-Appeals Income-tax ICRA-Jail Criminal Appeals ICRLA-Jail Criminal Appeal ICRLA-Jail Criminal Revision. ICRMC-Jail Criminal Misc.Case. LAA-Appeals (Land Acquisition Act) LAREF-References (Land Acquisition Act) LPA-Letters Patent Appeals. MACA-Motor Accident Appeals. MAC-Motor Accident Claims. MA-Miscellaneous Appeals	304 3124 1 112 410 14 1 258 14 1127 9 1 857 1 25 5424
49 F 50 G 51 G 51 G 52 G 53 I 54 I 55 J 56 J 57 J 58 J 59 L 60 L 61 L 62 M 63 M 64 M 65 M 66 M 67 M 68 M 69 G	FA(OS)-FA from Judgement in original suits. GA-Government Appeals GCRLA-Government Appeals GUAP-Pet. under Guardianship and Wards Act. IP(M)-Main Petition (Insolvency Act) ITA-Appeals Income-tax ICRA-Jail Criminal Appeals ICRLA-Jail Criminal Appeal ICRLRV-Jail Criminal Revision. ICRMC-Jail Criminal Misc.Case. LAA-Appeals (Land Acquisition Act) LAREF-References (Land Acquisition Act) LPA-Letters Patent Appeals. MACA-Motor Accident Appeals. MAC-Motor Accident Claims. MA-Miscellaneous Appeals	1 112 410 14 1 258 14 1127 9 1 857 1 25 5424
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68 M 69 C	MFA-FA against Spl. Jurisdiction Cases.	5
69 C	MJC-Misc.Judicial Case.	59
	MSA-SA from judgements in Misc. Cases.	95
70 C	OCRMC-Original Crl. Miscellaneous Case	97
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72 C	OS-Original Suit.	1
	OTAPL-Other Tax Applications.	58
	OTC-Other Tax Case.	1
75 C	OVTA-Tax Appeal Under OVAT Act	1
	RFA-FA from Judgement and Decree in Suit	575
77 R	RPFAM-Revision US 19 of Family Court Act.	878
78 R	RSA-Second Appeal from Judgement and Decree.	6940
70	NSA-Second Appear Horr Judgement and Decree.	0940
79 R	RVWPET-Review Petition.	2192
80 R	RVWPET(RPC)-Review Petition in Cuttack Bench	69
81 R	RVWPET(RP)-Review Petition in Bhubaneswar Bench	52
82 S	SAO-Second Appeal from Appellate Order.	218
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105	WP(C)-Writ Petition under Art.226 and 227.	58947
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